

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 30.04.2019**

**NOTICE**

**Take notice that the matters adjourned vide notice dated 25.04.2019 will be listed in the Court of Chairperson as indicated below:**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original date of Hearing</b>	<b>Next date of Hearing</b>
<b>1.</b>	I.A. No. 1405 of 2019 in Comp. App (AT) (Ins) No. 304 of 2017	Export Import Bank of India Vs. Resolution Professional, JEKPL Pvt. Ltd.	26.04.2019	14.05.2019
<b>2.</b>	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) <b>With</b>	26.04.2019	14.05.2019
<b>3.</b>	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) <b>with</b>	26.04.2019	14.05.2019
<b>4.</b>	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) <b>with</b>	26.04.2019	14.05.2019
<b>5.</b>	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. <b>With</b>	26.04.2019	14.05.2019
<b>6.</b>	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. <b>With</b>	26.04.2019	14.05.2019
<b>7.</b>	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) <b>with</b>	26.04.2019	14.05.2019
<b>8.</b>	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. <b>with</b>	26.04.2019	14.05.2019

9.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. <b>with</b>	26.04.2019	14.05.2019
10.	Comp. App. (AT) (Ins) No. 348 of 2018	Central Bank of India Vs. Anuj Jain <b>with</b>	26.04.2019	14.05.2019
11.	Comp. App. (AT) (Ins) No. 349 of 2018	Standard Chartered Bank Vs. Anuj Jain <b>with</b>	26.04.2019	14.05.2019
12.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>With</b>	26.04.2019	14.05.2019
13.	Comp. App. (AT) (Ins) No. 370 of 2018	UCO Bank Vs. AnujJain,R.P. of JaypeeInfratech Ltd. & Ors. <b>With</b>	26.04.2019	14.05.2019
14.	Comp. App. (AT) (Ins) No. 374 of 2018	The KarurVysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>with</b>	26.04.2019	14.05.2019
15.	Comp. App. (AT) (Ins) No. 376 of 2018	L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. <b>With</b>	26.04.2019	14.05.2019
16.	Comp. App. (AT) (Ins) No. 411 of 2018	Central Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. <b>with</b>	26.04.2019	14.05.2019
17.	Comp. App. (AT) (Ins) No. 424 of 2018	Canara Bank Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. <b>With</b>	26.04.2019	14.05.2019
18.	Comp. App. (AT) (Ins) No. 436 of 2018	Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>With</b>	26.04.2019	14.05.2019
19.	Comp. App. (AT) (Ins) No. 458 of 2018	IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. <b>With</b>	26.04.2019	14.05.2019

20.	Comp. App. (AT) (Ins) No. 492 of 2018	Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. <b>With</b>	26.04.2019	14.05.2019
21.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. <b>With</b>	26.04.2019	14.05.2019
22.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	26.04.2019	14.05.2019
23.	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	26.04.2019	17.05.2019
24.	Comp. App. (AT) (Ins) No. 549 of 2018	Babulal Vardharji Gurjar Vs Veer Gurjar Aluminium Industries Pvt Ltd. & Anr.	26.04.2019	03.05.2019
25.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	26.04.2019	17.05.2019
26.	Comp. App. (AT) (Ins) No. 638 of 2018	Jindal Steels & Power Ltd. Vs. Mittal Corp. Ltd.	26.04.2019	16.05.2019
27.	Comp. App. (AT) No. 86 of 2019	Shriram Chits (Karnataka) PVt Ltd.& Ors.	26.04.2019	16.05.2019
28.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd &Anr Vs. M/s Hotel BirsaPvt Ltd &ors	26.04.2019	15.05.2019
29.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commissin of Indi & Ors.	26.04.2019	15.05.2019
30.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India <b>With</b>	26.04.2019	15.05.2019
31.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India <b>With</b>	26.04.2019	15.05.2019
32.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	26.04.2019	15.05.2019

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**By Order**

**-sd/-**

**Registrar**